

ITEM NO.112

COURT NO.6

SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6918-6919 OF 2011

NARINDER SINGH RAO

Appellant (s)

VERSUS

AVM MAHINDER SINGH RAO & ORS.

Respondent(s)

(With appln(s) for directions)

Date: 30/10/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr Rao Ranjit,Adv.

For Respondent(s)

Mr. P.K. Aggarwal, Adv.

Mr. D.P. Singh, Adv.

Mr. Salil Bhattacharya, Adv. for

Mr. Sanjay Jain,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard in part.

For further arguments, list the matter tomorrow, i.e.,  
October 31, 2012.

|(Rajesh Dham)  
|Court Master

|(Renu Diwan)  
|Court Master

|